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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1372/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: DBS Bank Limited
V/s.
Ruchi Soya Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER
CP No. 1372/ I&BP/NCLT/MB/MAH/2017

For Orders tomorrow i.e. 7.12.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

d/-

B.S.V. PRAKASH KUMAR
Member (Judicial)